

pensioners who retired before 1.1.86, and not One Rank One Pension

When the matter was considered by the Govt. the principle of One Rank One Pension was not found feasible, mainly for the following reasons :-

- (a) Incompatibility with the principle that salary and pension is inherently related to the time at which service was rendered. Acceptance of the demand would mean recomputation of the old pensions with reference to current emoluments, wherever the emoluments are revised. If this principle is accepted, it would inhibit pay revisions of future employees.
- (b) Spill-over to the other pensionary benefits of Armed Forces personnel which are linked to pay, such as Death-Cum-Retirement Gratuity (DCRG), family pension etc.
- (c) Conceding the principle of retrospective application of pay scale for computation of pension would necessarily led to application of a similar principle for civilian pensioners of the Central Government, State Governments, autonomous bodies and Public Sector Undertakings
- (d) The demand was considered by the Fourth Pay Commission and was not recommended by the Commission.

Regional Clinical Pathological Centre

1318. DR. C. SILVERA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Regional Clinical Pathological Centre, Maternity and Gynae hospitals, Maternity Centres, Psychiatric Centres, Polyclinics and Dental Clinics have been set up in North-Eastern Region of the country; and

(b) if so, the details and locations thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b). 'Health' being a State subject, it is the responsibility of the State Governments to set up facilities such as Regional Clinical Pathological Centre, Maternity and Gynae hospitals, Maternity Centres, Psychiatric Centres, Polyclinics and Dental Clinics in their States keeping in view their priorities and availability of resources.

National Literacy Mission

1319. SHRI CHURCHILL ALEMAO : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the State of Goa has been declared as "hundred percent literate State";

(b) if so, the follow-up action taken by the Union Government to continue the National Literacy Mission; and

(c) if not, the reasons for non-accomplishment of the Literacy Mission?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) :

(a) No, Sir.

(b) and (c). Total Literacy Campaign proposal for the State of Goa was approved by National Literacy Mission to cover 1.01 lakh learners in July, 1993. The project was implemented by Gomantak Dnyan Prakash Samiti. Out of the targetted learners, 79,288 learners were reported to be enrolled. As per the external evaluation of the campaign conducted in October 1993, only 18.2% learners of the total target were made literate.

The State Government have been advised to take up the project for mopping up the uncovered learners and the post literacy and continuing education for the neoliterates.

M. Tech Courses in IIT Delhi

1320. SHRI DINSHA PATEL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government are aware that Indian Institute of Technology (IIT), Delhi does not conduct M. Tech courses in important areas like Environmental Engineering, Remote Sensing, Transportation etc;

(b) if so, reasons for under estimating the importance of these areas of Civil Engineering by IIT, Delhi;

(c) whether the other IITs in the country are conducting M.Tech courses in these areas of Civil Engineering;

(d) if so, the details thereof, IIT-wise; and

(e) whether the Government propose to direct the IIT, Delhi to start these courses in order to maintain a uniform policy for all the IITs in the country?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (e). The Senate of the Indian Institute of Technology has the control and general regulation and is responsible for the maintenance and instituting various courses in disciplines of engineering and technology in conventional and emerging areas. The Senate of IIT Delhi has approved an M. Tech course in Environmental Engineering. However, it is not necessary or feasible for an institution to run courses in all areas.

Information in respect of M.Tech courses run by other IITs is as under :-

- IIT Kharagpur* : Environmental Engineering & Transportation Engineering
- IIT Bombay* : Environmental Science & Engineering, Transportation Systems Engineering and Remote Sensing Application.
- IIT Kanpur* : Environmental Engineering and Transportation Engineering.
- IIT Madras* : Building Technology and Construction Management, Geotechnical Engineering, Hydraulic & Water Resource Engineering, Structural Engineering, Transportation Engineering and Environmental Engineering.

Gopalpur Port

1321. SHRI GIRIDHAR GAMANG : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether any decision was taken by the Government regarding conversion of Gopalpur Port in Orissa into major port;

(b) if so, the details thereof;

(c) the time by which the said port is likely to be converted into major port; and

(d) if not, the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) No, Sir.

(b) to (d). Do not arise.

International Conference on Afghanistan

1322. SHRI MUKHTAR ANIS : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Government had been invited to participate in the International Conference on Afghanistan, sponsored by the UN Secretary General;

(b) the name of the venue, other participants and the date of the Conference;

(c) the declaration or recommendations made by the Conference; and

(d) the salient features of the mandate of the Conference in regard to the UN role in restoring peace and stability in Afghanistan?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) Yes, Sir.

(b) The venue was New York. Other participant countries were USA, Britain, France, China, Russia,

Germany, Italy, Egypt, Japan, Pakistan, Iran, Kazakhstan, Kyrgystan, Saudi Arabia, Tajikistan, Turkmenistan, Turkey and Uzbekistan.

The conference was held on 18th November, 1996.

(c) and (d). In a summation of the Meeting made by the UN Secretary General it was emphasised that the message to the Afghan parties was the unanimous conviction that there was no military solution to the conflict in Afghanistan and that an immediate cease-fire and demilitarisation of Kabul should take place. The central role of the UN in peace efforts in Afghanistan was supported by all participants.

Central Road Fund

1323. SHRI P.C. THOMAS : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether Central Road Fund is being utilised for construction and maintenance of roads in the country;

(b) whether terms and conditions have been fixed for dividing this fund; and

(c) if so, the details thereof, State-wise?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) and (b). Yes, Sir.

(c) The allocation under Central Road Funds is made State-wise depending upon accruals, based on the actual consumption of non-aviation petrol in a particular State.

[Translation]

Construction of Dams for Irrigation in M.P.

1324. SHRI PUNNU LAL MOHLE : Will the Minister of WATER RESOURCES be pleased to state :

(a) the number of projects for construction of dams for irrigation purpose in Bilaspur district of Madhya Pradesh sanctioned by the Central Government, the dates on which these were sanctioned and the number of projects under consideration of the Central Government;

(b) the number of projects not accorded approval and the details thereof;

(c) the time by which pending projects will be accorded approval and if not, the reasons therefor; and

(d) the number of projects not yet completed and the extent of amount spent and the time by which these projects will be completed?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) 2 Major Projects namely Hasdeo Right Bank Canal and Hasdeo Bango and 2 Medium Projects namely Ghonga and Bilaspur Diversion benefitting Bilaspur District have been given investment clearance by the Planning Commission in 1967, 1980.